

अन्य ट्रैक्टरों की वापिसी सम्बन्धी प्रश्न पर विचार किया जा रहा है।

**Relay Hunger Strike by Employees of Dandakaranya Project**

4927. SHRI GADADHAR SAHA : Will the Minister of LABOUR AND REHABILITATION be pleased to state :

(a) whether the non-gazetted employees of Dandakaranya Project went on a Relay Hunger Strike during the month of June in support of their demands;

(b) if so, the main demands of the employees ; and

(c) the steps taken by Government to redress their grievances ?

THE MINISTER OF LABOUR AND REHABILITATION (SHRI R. K. KHADILKAR) : (a) A few members of the Dandakaranya Employees Association (Non-gazetted) were reported to have remained on "Relay Hunger Strike" from 6th June to 25th June, 1971.

(b) and (c). A statement indicating the main demands and action taken/proposed to be taken thereon, is laid on the Table of the House [Placed in library See No. LT-667/71]

**Loan by U.K. for Purchase of wheat, Grains or flour during 1970-71**

4928. SHRI RAMSHEKHAR PRASAD SINGH :  
(SHRI S.M. KRISHNA :  
(SHRI MUHAMMED SHERIFF :

Will the Minister of AGRICULTURE be pleased to state :

(a) whether any agreement has been signed between India and U. K. for granting a loan for the purchase of wheat, grain or flour during the harvest year 1970-71; and

(b) if so, the total grant given ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHEB P. SHINDE): (a) and (b). On 17-6-1971, the British Government gave a grant of U. S. \$1.2 million under the Food Aid Convention of the I. G. A. 1967 for purchase of wheat, coarse grains (excluding rice) or flour. This is not a loan.

**Utilisation of Services Educated Bangla Desh Refugees**

4929. SHRI M. SATYANARAYAN RAO : Will the Minister of Labour and Rehabilitation be pleased to state :

(a) the number of Engineers, Doctors, Lawyers, teachers, Civil servants and other professional and highly qualified people who have sought shelter in India from Bangla Desh; and

(b) whether there is any proposal to utilise the services of these people, and, if so, how and in what manner ?

THE MINISTER OF LABOUR AND REHABILITATION (SHRI R. K. KHADILKAR) : (a) The required information is not readily available as no profession-wise record has been maintained.

(b) As they are foreign nationals, there is no proposal to offer them regular Government appointments. However, wherever possible, the services of Doctors, para medical staff and others have been utilised on a voluntary or daily remuneration basis.

**Project Allowance to Employees of Dandakaranya Project**

4930. SHRI R. P. DAS : Will the Minister of LABOUR AND REHABILITATION be pleased to state :

(a) whether Project Allowance is not being paid to the non-gazetted employees